

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 23.08.2019

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2607 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Employees of Indus Fila Vs. SPG Macrocosm Ltd.	Sabrish
2.	I.A. No. 2608 of 2019 in Comp. App. (AT) No. _ of 2019	Regent R & D Technologies Pvt. Ltd. Vs. The Registrar of Companies, Pune	Susshil Daga

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By Order
-sd/-

Assistant Registrar